

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PATNITOP ROPEWAY & RESORTS LIMITED

1.	Name of Corporate Person	Patnitop Ropeway & Resorts Limited
2.	Date of Incorporation of Corporate Person	13/02/2007
3.	Authority under which Corporate Person is Incorporated/ Registered	RoC-Hyderabad
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U45200TG2007PLC052759
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	NCC House, Madhapur, Hyderabad – 500081, Telangana, India
6.	Liquidation Commencement Date of Corporate Person	23/12/2019
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Sridhar Venkatraya Sundararaja Regn.No. IBBI/IPA-002/IP-N00146/2017-18/10382, Regus, 1st Floor, Phoenix Tech Tower, Plot No. 14/46, Survey No.1(part), IDA- Uppal Village and Mandal, Uppal Notified Industrial Area Service Society, Hyderabad, Telangana- 500039 040-67934204 Email: sridharema@gmail.com
8.	Last Date for submission of Claims	22/01/2020

Notice is hereby given that the **PATNITOP ROPEWAY & RESORTS LIMITED** has commenced voluntary liquidation on **23/12/2019**.

The stakeholders of **PATNITOP ROPEWAY & RESORTS LIMITED** are hereby called upon to submit a proof of their claims, on or before **22/01/2020**, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

V. S. Sridhar

Sridhar Venkatraya Sundararaja
Regn.No. IBBI/IPA-002/IP-N00146/2017-18/10382
Date: 23.12.2019
Place: Hyderabad